

## ANNEXURE 7

Name of the corporate debtor: M/S. SHREE RANGHAN ISPAT PRIVATE LIMITED Date of commencement of CIRP 26-09-2022; List of creditors as on:12-11-2022

List of operational creditors (Government dues)  
(Amount in ₹)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	TSSPDCL	GOVERNMENT OF TELANGANA UNDERTAKING	17-10-2022	114493168	0	Electricity dues	No	Nil	0	0	114493168	0	Interest calculation details and acknowledgement of Debtor called for and awaited
				114493168							114493168		

*Kalvakolanu Murali Krishna Prasad*  
FOR M/S. SHREE RANGHAM ISPAT PRIVATE LIMITED.  
KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION  
PROFESSIONAL, IBBI/PA-001/IP-P00967/2017-2018/11588 AFA  
VALID UPTO 25-11-2022

**Kalvakolanu Murali Krishna Prasad**  
M.Com., MBA IP (IIIPI)  
INSOLVENCY PROFESSIONAL  
IBBI Regn. No: IBBI/PA-001/IP-P00967  
/2017-2018/11588